THE HIGH COURT OF ORISSA: CUTTACK

Store and Purchase Section

No.III-A-05/2017(PF-I)- 12202 Date: 25.07.2025

NOTICE

Pursuant to Court's Tender Call Notice No. 10535 Dtd. 26.06.2025, it is hereby notified that, the bidder "E-Friendly Waste Recyclers, 17, 1st floor, 1st Cross, Azeez Sait Industrial Town, Nayandanahalli, Bengaluru- 560039" is declared to be successful bidder and is selected with regard to disposal of 155 nos. e-Waste articles (condemned electrical & electronic items and some tube lights and frames) of the Court as per the terms and conditions of the Tender Call Notice.

The letter regarding lifting of the aforesaid items has already been issued in favour of the successful bidder.

By order

Registrar (Judicial) High Court of Orissa, Cuttack

Memo No.: 12203 (2) Date: 25.07. 2025

Copy forwarded to:

- 1. Superintendent, IT Cell for uploading the same on the website of High Court of Orissa.
- 2. Notice Board of the Court

Registrar (Judicial)

High Court of Orissa, Cuttack